

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/17/95/AMR/2022		95 of IBC	Bank of Baroda Vs. Vijay K. Penmetsa & Veda Biofuel Limited

ORDER

Present: Ms. Aishwarya, Proxy Counsel for the FC

Mr. Viswanath, Proxy Counsel for the PG present.

Pleadings are completed. For hearing, list the matter on 10.06.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**